

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**E.P. No. 2 of 2013 in
Appeal Nos. 171 & 187 of 2010**

Dated : 24th October, 2013

Western Electricity Supply Co. Ltd.

**..... Execution Petitioner
-Appellant(s)**

Versus

OCL Iron & Steel Ltd.

..... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

13.11.2013.

COURT MASTER